

## Life Insurance Corporation Of India & Anr Vs Satwinder Kaur

**Court:** National Consumer Disputes Redressal Commission

**Date of Decision:** Nov. 26, 2024

**Acts Referred:** Consumer Protection Act, 2019 " Section 58(1)(b)

**Hon'ble Judges:** A. P. Sahi, President Member; Dr. Inder Jit Singh, Member

**Bench:** Division Bench

**Advocate:** Rajesh Mahindru, Anupam Dwivedi, Saumya Dubey, Vikas Kumar Sinha

**Final Decision:** Dismissed

### Judgement